

HIGH COURT OF JUDICATURE AT ALLAHABAD

MODIFICATION

DATED: ALLAHABAD: January 31, 2012

No. 83 /DR(S)/2012

In partial modification of Court's notification no. 81/DR(S)/2012 dated 25.01.2012 Sri **Hemendra Kumar Singh**, Additional Civil Judge, Junior Division, Pilibhit is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Pilibhit vice Sri Mohd. Nasim.

BY ORDER OF THE COURT,

sd/-

**(VISHNU CHANDRA GUPTA)
REGISTRAR GENERAL**

No. 54/D R(S)/2012 Dated: Allahabad : January 31, 2012

In continuation of court's endorsement no. 51 DR(S)/2012 dated 25.01.2012, copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Pilibhit (Information available on E-mail).
8. The District Magistrate, Pilibhit.
9. The Treasury Officer, Pilibhit.
10. Mahalekhakar (Lekha Evam Hakdari-2), U.P., Allahabad.
11. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
12. The Registrar (Confidential), High Court, Allahabad.
13. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad
14. The Joint Registrar (Budget), High Court, Allahabad.
15. The Joint Registrar (Inspection), High Court, Allahabad.
16. The Joint Registrar (Misc.), High Court, Allahabad.
17. The Deputy Registrar (G.), High Court, Allahabad with the request to take necessary steps regarding Class-III & Class-IV employees..
18. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
19. The Section Officer (Admin.H) Section, High Court, Allahabad.
20. The Section Officer (Admin. C) Section, High Court, Allahabad
21. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
22. P.S. to Hon'ble Administrative Judge, Pilibhit (Information available on E-mail).

BY ORDER OF THE COURT

sd/-

**(VIRENDRA KUMAR SRIVASTAVA)
DEPUTY REGISTRAR (SERVICES)**